

HIGH COURT OF MANIPUR

AT IMPHAL

ADDENDUM

Imphal, the 18th of September, 2020

No. HCM/1/96/BENCH/13341 : It is hereby informed to all the members of the Bar and litigants that the date "**21.09.2020**" appearing at 5th and 7th line of the Notification No. HCM/1/96/BENCH/13337, dated 17th of September, 2020 of this Registry, shall be read as, "**Monday, the 21st September, 2020**" in stead of 21.09.2020.

By Orders



Registrar (Judl)

High Court of Manipur

Copy to:

1. The Advocate General, Govt, of Manipur.
2. The Govt. Advocate, Govt. Of Manipur.
3. Addl. Advocate General, Govt. Of Manipur.
4. The President, HCBAM
5. The President, AMBA
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur
7. P.S. to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
8. P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
9. P.S. to Hon'ble Mr. Justice MV Muralidarab, High Court of Manipur.
10. P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
11. P.S. to Registrar General, High Court of Manipur
12. The System Analyst, High Court of Manipur.
- ***For uploading the same to the official website.***
13. All Supdts./Court Officer/Stamp Reporter
14. Court Masters